

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **10.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. JYOTI KUMAR TRIPATHI, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/45/CHE/2021
NAME OF THE PETITIONER(S) : P Balaraman & 5 Others
NAME OF THE RESPONDENTS : The India Envelopes Ltd & 2 Others
UNDER SECTION : Sec 241 & 242 of CA 2013

ORDER

Present: Ld. Counsel Shri. Niranjana S Rao for the Petitioner.

Ld. Counsel Ms. K Bharathi for the Respondent No. 3.

None for Respondents No. 1 and 2.

It is a partly heard matter. List the matter before Regular Bench for hearing on **30.05.2024**.

Sd/-

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

(JYOTI KUMAR TRIPATHI)
MEMBER (JUDICIAL)

MG